

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(13) C.P.(IB)-395(MB)/2020

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.02.2020**

NAME OF THE PARTIES: Swatantra Kumar
V/s
JVPD Properties Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. No representation on behalf of the parties however, Counsel for one of the ex-directors of the Corporate Director is present.
2. List this matter for further hearing on **18.03.2020**.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)
20.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)